

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO. 2864
TO BE ANSWERED ON 5TH DECEMBER, 2019

PORTS AND HARBOURS UNDER INDO-BANGLADESH PROTOCOL ROUTE

2864. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) the names of ports and harbours under Indo-Bangladesh Protocol Route; and
- (b) whether the Port of Chittagong and Mongla are included in the said route and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

- (a) Under the Protocol on Inland Water Transit and Trade (PIWT&T) between India and Bangladesh, the following are existing Ports of Call in the two countries on Indo-Bangladesh Protocol (IBP) route:

| | | | | | | |
|------------|-------------|--------|--------|-----------|----------|---------|
| India | Kolkata | Haldia | Pandu | Karimganj | Silghat | Dhubri |
| Bangladesh | Narayanganj | Khulna | Mongla | Sirajganj | Ashuganj | Pangaon |

- (b) The Port of Mongla is declared as Port of Call under PIWT&T and Chattogram port is not part of PIWT&T. Mongla and Chattogram are declared as Ports of Call under the "Coastal Shipping Agreement" between India and Bangladesh. A MoU, Agreement and Standard Operating Procedure (SOP) on the use of Chattogram Port & Mongla Ports for movement of goods to & from India have been signed by India and Bangladesh.
